

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2805  
ANSWERED ON:27.08.2013  
UTILISATION OF SCHOLARSHIPS  
Krishnaswamy Shri M.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government is implementing Direct Benefits Transfer Scheme to ensure a far reaching and comprehensive utilization of the scholarships meant for students belonging to the reserved categories; and

(b) if so, the details thereof and the funds released so far, State-wise ?

**Answer**

MINISTER OF STATE FOR Social Justice and Empowerment (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b) The Department of Social Justice and Empowerment is implementing DBT through States/Union Territories to disburse the Scholarship to the eligible students under the following Scholarship Schemes in their respective selected districts:-

1. Post-Matric Scholarship for Scheduled Castes Students
2. Post-Matric Scholarship for the Students of Other Backward Classes,
3. Pre-Matric Scholarship for the Children of those engaged in "Unclean" occupations,
4. Pre-Matric Scholarship for the Scheduled Caste Students studying in classes IX & X (new Scheme implemented w.e.f. 1.7.2012)
5. Upgradation of merit of the Scheduled Caste Students

As per information received from the States/Union Territories, the scholarship under the above Schemes has been paid through DBT to about 10 lakh beneficiaries, by them till 31.03.2013.